COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 285 OF 2018

Dated: 9th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited Appellant(s)

Versus

Talwandi Sabo Power Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

h/f Mr. Anand K. Ganesan

<u>ORDER</u>

Issue notice to the Respondents, returnable on 24-10-2018. Dasti, in addition is permitted.

List the matter on <u>24-10-2018</u>.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/kt